

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.303/2008  
Dated the 24<sup>th</sup> day of June, 2008.**

**CORAM :**

**HON'BLE MR GEORGE PARACKEN, JUDICIAL MEMBER**

P.N.Thankachan,  
Station Superintendent,  
Piravam Road Rly Station  
Residing at: Puthenpurackal,  
Peringanam P.O.,  
Poonjar, Thekkekara. .... Applicant.

By Advocate Mr.Martin G Thottan

V/s.

- 1 The Divisional Railway Manager,  
Southern Railway, Trivandrum Division  
Trivandrum.
- 2 The Divisional Personnel Officer,  
Southern Railway, Trivandrum Division  
Trivandrum.
- 3 The Senior Divisional Operating Manager,  
Southern Railway, Trivandrum Division  
Trivandrum.
- 4 J.Vinayan,  
The Senior Divisional Operating Manager,  
Southern Railway, Trivandrum Division  
Trivandrum.
- 5 V.K.Ramachandran,  
SM-I, Ettumanur Railway Station,  
Ettumanur .... Respondents

By Advocate Mr.Thomas Mathew Nellimootttil

This application having been heard on 24th June, 2008, the Tribunal on the same day delivered the following



**(ORDER)**  
**Hon'ble Mr.George Paracken, Judicial Member**

The applicant has filed this OA aggrieved by the Annexure A-5 order transferring him from Piravam Road to Ettumanoor. When the matter came up for consideration today, the learned counsel for the applicant has submitted that he has instructions from the applicant to withdraw the OA. Learned Counsel for respondents Mr.Thomas Mathew Nellimoottil has no objection to this.

In the above circumstances, OA is dismissed as withdrawn.  
There shall be no orders as to costs.



**GEORGE PARACKEN**  
**JUDICIAL MEMBER**

abp